

ITEM NO.58

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1315/2025

SANJAY SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Kavindra Yadav, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.
Mr. Ajay Kumar Prajapati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Scanned soft copies of original records of High Court
and Trial Court have not been received yet. Reminder be
issued.

List again on 25.08.2025.

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SUJATA SINGH
Registrar